

Sixteenth Loksabha

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Title: The Minister of State (Independent Charges) of the Ministry of Housing and Urban Affairs laid the statements regarding status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Urban Development on Demands for Grants (2017-18), pertaining to the Ministry of Urban Development and 16th Report of the Standing Committee on Urban Development on Demands for Grants (2017-18), pertaining to the Ministry of Housing and Urban Poverty Alleviation

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 15<sup>th</sup> Report of the Standing Committee on Urban Development on Demands for Grants (2017-18), pertaining to the Ministry of Urban Development.

**(b) Status of implementation of the recommendations contained in the 16<sup>th</sup> Report of the Standing Committee on Urban Development on Demands for Grants (2017-18), pertaining to the Ministry of Housing and Urban Poverty Alleviation\***

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 16<sup>th</sup> Report of the Standing Committee on Urban Development on Demands for Grants (2017-18), pertaining to the Ministry of Housing and Urban Poverty Alleviation.